

ITEM NO.107

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1676/2011

MAHBOOB & ORS.

Appellant(s)

VERSUS

STATE OF U.P.(NOW UTTARAKHAND) & ANR.

Respondent(s)

WITH

Cr1.A. No. 784/2013 (II-B)

Cr1.A. No. 783/2013 (II-B)

Date : 28-09-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties:

Mr. Sanjay Kumar Dubey, AOR
Mr. Rakesh Kumar Tewari, Adv
Ms. Shuchi Singh, Adv
Mr. Krishna Kant Dubey, Adv
Mr. Vivek Kumar Pandey, Adv
Mr. Pankaj Kumar Singh, Adv
Mr. Binod Kumar Singh, Adv
Ms. Ranjana Singh, Adv

Mr.N.Venkatraman ASG
Ms.Seema Bengani Adv.
Mr.C.N.Sreekumar Adv.
Mr.Anmol Chandan Adv.
Mr.M.K.Maroria AOR

Ms. Saloni Singh, Adv.
Mr. S. S. Nehra, AOR

Mr. Jatinder Kumar Bhatia, AOR
Mr. Naresh Bakshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

In terms of letter dated 25.09.2021 circulated by the learned
counsel for the appellants, the matter is adjourned to 26.10.2021.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER